

Read :- Hon'ble High Court Letter No. ITC/191/2015, Dated 03.11.2015

--: OFFICE ORDER :-

No: CC/5277/ 2020

In view of the Hon'ble High Court of Gujarat letter cited in the preamble, the undersigned is pleased to reconstitute the District Court **Computer Committee (DCCC)** of Kachchh District as under :-

1. Mr. P. S. Gadhavi, 2nd Additional District Judge, Kachchh at Bhuj
2. Mr. M. M. Parmar, Principal Senior Civil Judge, Bhuj - Kachchh
3. Ms. R. M. Barot, Chief Judicial Magistrate, Bhuj - Kachchh
4. Mr. N. A. Thacker, Superintendent and District System Administrator, District Court, Kachchh at Bhuj
5. Mr. V. R. Garchar, Assistant and System Administrator, District Court, Kachchh at Bhuj

District Court,	::	sd/-
Kachchh at Bhuj	::	[I. D. PATEL]
Dt. 07/11/2020	::	Principal District Judge,
		Kachchh at Bhuj

Copy forwarded for information and necessary action to :-

1. Mr. P. S. Gadhavi, 2nd Additional District Judge, Kachchh at Bhuj
2. Mr. M. M. Parmar, Principal Senior Civil Judge, Bhuj - Kachchh
3. Ms. R. M. Barot, Chief Judicial Magistrate, Bhuj - Kachchh
4. Mr. N. A. Thacker, Superintendent and District System Administrator, District Court, Kachchh at Bhuj
5. Mr. V. R. Garchar, Assistant and System Administrator, District Court, Kachchh at Bhuj
6. Registrar, District Court, Kachchh at Bhuj
7. Nazir, District Court, Kachchh at Bhuj